

**FORMAT OF DECLARATION OF ASSETS OF
Hon'ble Mr. Justice Arun Palli
His Spouse and Dependant(s)
As on 10.05.2025**

1.	All immovable properties held individually or jointly	Description & Location	Remarks, if any/ year of acquisition
1.1	Self	(i) 100% share in House No. 246, Sector 19-A, Chandigarh, constructed on a plot measuring 507.49 Sq. Yds.	The plot was initially purchased by mother on 31.03.1975
		(ii) ½ share in House No. 238, Sector 19-A, Chandigarh, constructed on a plot measuring 618.75 Sq. Yds.	Purchased on 20.10.2010. The house is presently on rent
		(iii) ½ share in plot No. 1121, Block 'B' Sector 5, Ecocity, S.A.S. Nagar, Mohali, Punjab (measuring 500 Sq. Yds.)	Purchased on 24.08.2013
		(iv) ½ share in Basement and Ground Floor of C-36, Defence Colony, New Delhi	Purchased on 11.11.2022. Though the basement is in self occupation/ possession but the ground floor is on rent
		(v) Office Unit Commercial Space No. 1148, 1 st Floor, Splendor Forum, Jasola, New Delhi. (measuring 600 Sq. Ft.)	Purchased on 15.12.2010. The property is presently on rent
1.2	Spouse	(i) ½ share in House No. 238, Sector 19-A, Chandigarh constructed on a plot measuring 618.75 Sq. Yds.	Purchased on 20.10.2010. The House in presently on rent.
		(ii) Office Unit / Commercial Space No. 106A, Splendor Forum, Jasola, New Delhi (measuring 500 Sq. Ft.)	Purchased on 06.04.2013

		(iii) ½ share in Plot No. 1121, Block 'B' Secor 5, Ecocity, S.A.S. Nagar, Mohali, Punjab (measuring 500 Sq.Yds.)	Purchased on 24.08.2013
		(iv) ½ share in Basement and Ground Floor of C-36, Defence Colony, New Delhi	Purchased on 11.11.2022. Though the basement is in self occupation/ possession but the ground floor is on rent
2.	Ornaments & other valuables	Approximate Total Weight	Remarks if any
2.1	Self	(i) 80 Tolas of gold, which includes Karas (2 pairs), 2 rings, 3 sets, 3 chains, 4 pairs of ear rings, 5 coins, 2 biscuits (ii) Diamonds, which includes 4 rings, 2 pairs of karas, 2 sets (iii) Approximately 15 kgs. Silver	Some part of jewellery received by spouse in istridhan from parental/ matrimonial sides and remaining purchased over the years
2.2	Spouse		
3.	Bank deposits, fixed deposits, shares/ Public Provident Fund, General Provident Fund, Debentures/ Mutual Funds, etc.	Description & Value	
3.1	Self	Saving Bank/ Salary Account in J&K Bank Ltd., High Court Branch, Jammu	Rs. 8,38,060/-
		Saving Bank Account in State Bank of India, Punjab & Haryana High Court Branch, Chandigarh	Rs. 14,49,923/-
		Joint Saving Account with Daughter in State Bank of India, Punjab & Haryana High Court Branch, Chandigarh	Rs. 16,43,237/-

		Group Provident Fund	Rs. 1,82,63,087/-
		Public Provident Fund in State Bank of India, High Court Branch, Chandigarh	Balance Rs. 10,65,767/-
		Fixed deposit receipt in A.U. Small Finance Bank, Gurugram	Rs. 91,47,843/-
		One Insurance Policy of LIC of India, (Term of Policy 30 Years – 1997-2027)	Sum assured Rs. 7,35,000/- Premium Amount Rs. 9996/-
		1000 Tax Free, Secured Redeemable, Non-convertible Bonds in the nature of Debentures, allotted by National Bank for Agriculture and Rural Development on 23.03.2016 for 15 years	Face value of Rs. 1,000/- each
		1000 Tax Free, Secured, Redeemable, Non-convertible Bonds in the nature of Debentures, allotted by Indian Railway Finance Corporation Limited on 22.03.2016 for 15 years	Face value of Rs. 1,000/- each
3.2	Spouse	Saving Bank Account in State Bank of India, Punjab & Haryana High Court Branch, Chandigarh	Rs. 40,51,513/-
		Public Provident Fund Account in State Bank of India, Punjab & Haryana High Court Branch, Chandigarh	Rs. 17,02,391/-
		Fixed deposit receipt in A.U. Small Finance Bank, Gurugram	Rs. 97,19,584/-
		One Insurance Policy of LIC of India (Term of Policy 21 Years- 2009-2030)	Sum assured Rs. 5,00,000/- Premium Amount Rs. 29272/- yearly

	1000 Tax Free, Secured, Redeemable, Non-convertible Bonds in the nature of Debentures, allotted by National Bank for Agriculture and Rural Development on 23.03.2016 for 15 years	Face value of Rs. 1,000/- each
	1000 Tax Free, Secured, Redeemable, Non-convertible Bonds in the nature of Debentures, allotted by Indian Railway Finance Corporation Limited on 22.03.2016 for 15 years	Face value of Rs. 1,000/- each

Place: Srinagar

Date:- 16.05.2025

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Singautre of Hon'ble the Chief Justice